

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 17**

**IA No. 1382/23, 1925/23, 1933/23  
1935/23, 1938/23, 1942/23**

**In  
CP (IB) No. 59/Chd/Pb/2022  
(Admitted)**

**Under Section 7 & 33 & 60(5) IBC 2016**

**In the matter of:-**

Canara Bank

Vs.

Rattan Poultries Pvt. Ltd.

...Petitioner-Financial Creditor

...Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 05.10.2023.

Sd/-  
Court officer